| Annexure 4 | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate debtor: M/s. Sri Indira Power Energies Limited ; Date of commencement of CIRP: 26.04.2021; List of Creditors as on : 16.05.2025 | | | | | | | | | | | | | |
| List of Un Secured financial creditors (Other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | |
| S No | Name of Creditors | Details of claims received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any |
| | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by guarantee | Whether related party | % of voting share in COC | | | | | |
| | | | | | | | | | | | | | |
| | | | | NIL | | | | | | | | | |